

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00984/2019
Chandigarh, this the 19th day of September, 2019
...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Amritpal Singh S/o Lakhwinder Singh, R/o # 292 Hargobind Nagar
Haripura, Sangrur, Punjab – 148001 aged 25 years, Group C

....**Applicant**

(Present: Mr. Amandeep Singh Samra, Advocate)

Versus

1. Union of India, through its Secretary, Ministry of Railways, Government of India.
2. Railway Recruitment Board, Chandigarh, Railway Colony, Near Railway Station Chandigarh – 160002 through its Chairman.

....
Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Heard.
2. Learned counsel for the applicant conceded that selection for the posts, in question, is under process and no order cancelling the candidature of the applicant has yet been passed. In view thereof, the present O.A. is not maintainable, at this stage, being pre-mature and we are not inclined to entertain it as such.
3. At this stage, learned counsel for the applicant seeks permission to withdraw the O.A.
4. Dismissed as withdrawn.

**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 19.09.2019**

'mw'